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- (b) if so, what is the break-up of such officers as well as directly recruited officers in the posts of Joint Directors, Deputy Directors and Assistant Directors;
- (c) whether it has been brought to the notice of Government that many of these State officials have come to the Bureau because they lacked selfconfidence in discharging their duties in the State cadre:
- (d) whether Government are aware of the discontent and grievances of the directly recruited officers of the Bureau;
- (e) if so, what is the nature of the grievances; and
- (f) whether in view of such grievances and for other considerations Government are considering any proposal to overhaul the organisation of the IB?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) Yes, Sir. Most of the posts in higher echelons, viz., those of Deputy Directors and above are held by IPS/State Police Service Officers on deputation.

- (b) It is not in the public interest to disclose details regarding the staffing pattern of the Bureau.
  - (c) No, Sir.

It is not true that the State officials have come to the Bureau because they lacked self-confidence in discharging their duties in the State cadre.

- (d) There is no discontent among directly recruited officers of the I.B. However, there are some grievances generally relating to service conditions.
- (e) The grievance<sub>s</sub> generally pertain to promotion avenues; inadequate monetary compensation commensurate with the nature of duties and responsibilities; lack of proper facilities while posted at remote check-posts, hardships due to all India transfer liability and lack of housing facilities.
  - (f) No, Sir.

## Production of scooters

### 223. SHRI MAHENDRA MOHAN MISHRA:

#### SHRI GIAN CHAND TOTU:

Will the Minister of INDUSTRY be pleased to state what was the total installed capacity of scooters manufacturing units in the country and their actual production, factory-wise, during the year 1976-77, 1977-78 and 1978-79?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): A statement is attached, [See Appendix CXIII, Annexure No. 20].

Investment in public and private sectors for scooter industry

224. SHRI MAHENDRA MOHAN MISHRA:

SHRI GIAN CHAND TOTU:

Will the Minister of INDUSTRY be pleased to state:

- (a) what  $i_s$  the total investment in the public and private sectors in the scooter industry; and
- (b) what steps Government are taking to make these units viable and profitable?

THE MINISTER OF STATE IN MINISTRY  $\mathbf{OF}$ THE INDUSTRY (SHRI CHARANJIT CHANANA): (a) The investment in fixed capital assets (Gross Block) of the manufacturing scooters, as indicated by the respective companies, is given below: -

(Rs. in lakhs)

M/s. Scooters India Ltd., Lucknow;

1542.58 (As on 31-3-79)

State Sector | Joint Sector

M/s Andhra Pradesh Scooters Ltd. 185.00 (As on 29-2-80)

M/s. Karnataka Scooters
Ltd.

296. 39 (As on 31-12-7 7)

M/s. Maharashtra Scooters Ltd.

182. 78 (As on 30-6-79)

Private Sector

M/s. Bajaj Auto Ltd.

M/s. Automobiles Products of India Ltd.

2198.67 (As on 30-6-79) 989.21

(As on 31-7-77 for the entire Company) Besides the above, scooter plants have been set up in the Joint Sector by the State Industrial Corporations in Gujarate, Rajasthan, West Bengal and Bihar. Except for the Rajasthan unit, the others are licensees of Scooters India Ltd., and are primarily engaged in the assembly of the scooter. The investment in the scooter unit in Rajasthan at Alwar is reported to be Rs. 409 lakhs.

Written Answers

(b) The main responsibility is that of the units concerned to improve their management and the consumer acceptability of the product. Government assistance is provided wherever appropriate. In so far as Scooters India Ltd., a Central Public Sector Undertaking, is concerned, steps have been taken for improving the utilisation of its capacity and the quality of the vehicle so as to secure greater consumer response. The production of the unit has increased substantially.

# National Botanical Research Institute, Lucknow

## 225. SHRI MAHENDRA MOHAN MISHRA:

SHRI GIAN CHAND TOTU:

Will the PRIME MINISTER be pleased to state:

- (a) what are the reasons for truction of beautiful ornamental cades' old trees in the National Botani\_ cal Research Institute, Lucknow; and
- (b) what action Government pose to take against those persons responsible for the destruction of such trees?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Our policy is clearly to preserve trees. Some very common ornamental trees and a small plantation of old, decaying, diseased and uneconomic trees were cleared by the National Botanical Research Institute, in order to protect the healthy neighbouring plants from spread of diseases and make room for new introductions, on the advice of an Expert Committee. A new Arboretum has already been set up on the land thus vacated comprising about 500 trees.

to Questions

(b) Does not arise.

### Foreigners in Assam

226. SHRI N. K. P. SALVE: DR. BHAI MAHAVIR:

the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that his efforts to find a solution to the problem of foreigners in Assam failed during his recent visit to the State;
- (b) whether he gave any warning to the agitating students;
- (c) if so, what are the details in this regard; and
- (d) whether any machinery is being evolved to deport foreigners?

MINISTER OF STATE IN THE THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (d) Home Minister visited Assam and held discussions with representatives of political parties in State Assembly; All Assam Students' Union; All Assam Gan-Sangram Parishad; regional parties; cultural organisations; associations of educationists and many other groups and individuals from different walks of life, with a view to finding a solution satisfactory to all concerned. Efforts are still continuing.

- (b) No, Sir.
- (c) Does not arise.

Manufacture of Coca-Cola

227. SHRI RAMANAND YADAV: SHRI KALP NATH RAI: SHRIMATI AMARJIT KAUR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Coca-Cola, a multi-national organization which wound up its business in 1978, has approached the Government